

RAJYA SABHA

# Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY FOURTH SESSION)

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No. 5561]

THURSDAY, JULY 29, 2021

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**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held  
on the 29<sup>th</sup> July, 2021**

11-00 a.m.

**1. Papers Laid on the Table**

The following papers were laid on the Table:—

1. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under clause (5) of article 320 of the Constitution of India:-

- (i) G.S.R. 10 (E), dated the 7<sup>th</sup> January, 2021, publishing the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2021.
- (ii) G.S.R. 398 (E), dated the 11<sup>th</sup> June, 2021, publishing the Union Public Service Commission (Exemption from Consultation) Second Amendment, Regulations, 2021.

2. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) G.S.R. 464 (E), dated the 1<sup>st</sup> July, 2021, publishing the Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 2021.
- (ii) G.S.R. 465 (E), dated the 1<sup>st</sup> July, 2021, publishing the Indian Administrative Service (Pay) Third Amendment Rules, 2021.

3. A copy (in English and Hindi) of the Fifty-seventh Annual Report of the Central Vigilance Commission (CVC), New Delhi, for the year ending 31<sup>st</sup> of December, 2020, under sub-section (3) of Section 14 of the Central Vigilance Commission Act, 2003.

4. A copy each (in English and Hindi) of the following papers, under clause (1) of article 323 of the Constitution:—

- (i) Seventieth Annual Report of the Union Public Service Commission (UPSC), New Delhi, for the year 2019-20.
- (ii) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of cases referred to in Chapter 9 of the above-said Report.

5. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Thirty-third Annual Report and Accounts of the Nuclear Power Corporation of India Limited, (NPCIL), Mumbai, along with its subsidiary companies for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

6. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Institute of Physics, Bhubaneswar, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report and Accounts of the Civil Services Officers' Institute (CSOI), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

7.(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 12 and Section 12A of the Central Silk Board Act, 1948:—

- (a) Annual Report of the Central Silk Board, Bengaluru, for the year 2019-20.
  - (b) Annual Accounts of the Central Silk Board, Bengaluru, for the year 2019-20, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

8. A copy each (in English and Hindi) of the following papers—

- (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development (NIPCCD), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

## **2. Messages from Lok Sabha — Reported and Government Bills laid on the Table**

I. Secretary-General reported to the House three messages from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 28<sup>th</sup> July, 2021, passed:—

- (1) the Insolvency and Bankruptcy Code (Amendment) Bill, 2021;
- (2) the Appropriation (No. 3) Bill, 2021; and
- (3) the Appropriation (No. 4) Bill, 2021.

II. A copy each of the above Bills, as passed by Lok Sabha, were laid on the Table.

11-01 a.m.

### **3. Statements of the Department-related Parliamentary Standing Committee on Energy**

Dr. Sudhanshu Trivedi laid on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Energy:—

- (i) Action Taken by the Government on recommendations contained in Chapter-I of the Ninth Report (Seventeenth Lok Sabha) of the Committee on Energy on Action Taken by the Government on the recommendations contained in the Thirty-seventh Report (Sixteenth Lok Sabha) of the Committee on ‘Stressed/Non-performing Assets in Power Sector’; and
- (ii) Action Taken by the Government on the recommendations contained in Chapter-I of the Tenth Report (Seventeenth Lok Sabha) of the Committee on Energy on Action Taken by the Government on the recommendations contained in the Fortieth Report (Sixteenth Lok Sabha) of the Committee on ‘Impact of RBI’s Revised Framework for Resolution of stressed assets on NPAs in the Electricity Sector’.

11-02 a.m.

### **4. Statement by Minister**

Shri B.L. Verma, Minister of State in the Ministry of Development of North Eastern Region and Ministry of Cooperation, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations/observations contained in the Two Hundred and Thirty-second Report of the Department-related Parliamentary Standing Committee on Home Affairs on Demands for Grants (2021-22) pertaining to the Ministry of Development of North Eastern Region.

\*11-04 a.m.

*The House adjourned and re-assembled at 12-00 Noon.*

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\* From 11-03 a.m. to 11-04 a.m., some points were raised.

12-00 Noon

**5. Starred Questions**

Starred Question No. 106 to 109 were orally answered. Answers to remaining Starred Question Nos. (110 to 120) were laid on the Table.

**6. Unstarred Questions**

Answers to Unstarred Question Nos. 1121 to 1280 were laid on the Table.

<sup>Φ</sup>12-35 p.m.

*The House adjourned and re-assembled at 2-00 p.m.*

2-00 p.m.

**7. Government Bill — Passed**

**The Factoring Regulation (Amendment) Bill, 2021, as passed by Lok Sabha**

Shrimati Nirmala Sitharaman, Minister of Finance and Minister of Corporate Affairs, moved motion for consideration of the Bill.

The following Members took part in the discussion:—

2-04 p.m.	1.	Shri Neeraj Dangi
2-05 p.m.	2.	Shri Shiv Pratap Shukla
2-06 p.m.	3.	Shri K.R. Suresh Reddy
2-07 p.m.	4.	Dr. M. Thambidurai
2-10 p.m.	5.	Shri Kanakamedala Ravindra Kumar

2-11 p.m.

The motion for consideration of the Bill was adopted.

Clauses 2 to 6 were adopted.

Clause 1, the Enacting Formula and the Title were adopted.

2-13 p.m.

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<sup>Φ</sup> From 12-33 p.m. to 12-35 p.m., some points were raised.

The motion moved by Shrimati Nirmala Sitharaman that the Bill be passed was adopted and the Bill was passed.

2-14 p.m.

## 8. Government Bill — Introduced

The Coconut Development Board (Amendment) Bill, 2021, was introduced by Shri Narendra Singh Tomar, Minister of Agriculture and Farmers Welfare.

*(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, displayed placards, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House)*

1. Ms. Dola Sen
2. Shri Md. Nadimul Haque
3. Shri Abir Ranjan Biswas
4. Ms. Arpita Ghosh
5. Shrimati Mausam Noor
6. Shri Partap Singh Bajwa
7. Shri Ripun Bora
8. Shri Shaktisinh Gohil
9. Shri Pradeep Tamta
10. Shri G.C. Chandrashekhar
11. Shrimati Chhaya Verma
12. Shri P. Bhattacharya
13. Dr. L. Hanumanthaiah
14. Shri Rajmani Patel
15. Shrimati Phulo Devi Netam
16. Shri Naranbhai J. Rathwa
17. Shri Akhilesh Prasad Singh
18. Shri Kumar Ketkar
19. Shri Binoy Viswam
20. Shri M. Shanmugam
21. Shri Anthiyur P. Selvarasu
22. Shri Shamsher Singh Dullo
23. Dr. Ameer Yajnik

24. *Shri Syed Nasir Hussain*
25. *Shri Deepender Singh Hooda*
26. *Shri Digvijaya Singh*
27. *Shri Sanjay Singh*
28. *Shrimati Shanta Chhetri*
29. *Shri Neeraj Dangi*
30. *Shri K. Somaprasad*
31. *Dr. V. Sivadasan*
32. *Shri N.R. Elango*

***(Due to continuous disruptions in the proceedings of the House, 18 Matters to be Raised with Permission (Zero Hour Submissions) and 16 Special Mention notices permitted by the Chairman, as detailed below on matters of public importance, could not be taken up.***

#### **Matters raised with Permission**

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|-----|-----------------------------------|--|
| 1.  | Shri Vishambhar Prasad Nishad     | Non issuance of ST Certificate to students in U.P.   |
| 2.  | Shrimati Jharna Das Baidya        | Wage rates for MNREGA workers.   |
| 3.  | Shri Maharaja Sanajaoba Leishemba | To launch 'Sangai Project' like the Project Tiger at Keibul Lamjao National Park, Manipur. |
| 4.  | Dr. Banda Prakash                 | To increase the seats in the Legislative Assembly of A.P.                                  |
| 5.  | Dr. M. Thambidurai                | Sharing the water of river Cauvery   |
| 6.  | Shri Kanakamedala Ravindra Kumar  | Crisis prevailing between two neighboring States.  |
| 7.  | Dr. Narendra Jadhav               | Inclusion of waste collectors as labourers under Waste Management (SWM) Rules, 2016.       |
| 8.  | Shri V. Vijayasai Reddy           | Problems being faced by students to study abroad.  |
| 9.  | Dr. Fauzia Khan                   | Substandard work on National Highway 752K.   |
| 10. | Shri M. Shanmugam                 | Revival of Hindustan Antibiotics Ltd and to operationalise the Bio-Tech Lab at             |

Chengalpattu.

11. Shrimati Phulo Devi Netam Market development assistance/subvention on vermi compost produced in Gaushalas under Godhan Nyaya Yojana.
12. Shri M. V. Shreyams Kumar Indian expatriates losing jobs in Gulf countries.
13. Dr. Amar Patnaik Increase resource transfer to States by including cess and surcharge collection in the divisible pool .
14. Shri Sanjay Singh Jobs to family Members of deceased employees of Ordinance factories.
15. Dr. Ashok Bajpai Free Hindu temples/ mutts from government control.
16. Shri Partap Singh Bajwa Shortage of COVID-19 vaccines in Punjab.
17. Shri Surendra Singh Nagar Regularisation of contractual teachers of Gujjar Bakarwal community in J&K and to increase their salaries.
18. Shri K. C. Ramamurthy Vaccination programme for children and pregnant women.

### **Special Mentions**

1. Shri Anil Desai Tax dispute with UK's Cairn Energy PLC.
2. Shrimati Chhaya Verma Pay revision of employees of Bhilai Steel Plant.
3. Shri Vijay Pal Singh Tomar Opening of new bank branches in U.P.
4. Shri Ram Nath Thakur Caste based census in 2021.
5. Shri Prashanta Nanda Setting up of Machine Tool Park at Kalinganagar, Odisha.
6. Shri Neeraj Dangi Withdrawal of Covid-19 vaccines quota of private hospitals.
7. Shri Kailash Soni Delay in release of financial grants to research institutes by UGC.



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|-----|---------------------------|--|
| 8.  | Shri Tiruchi Siva         | Elimination of anomalies in disability pension of Sepoys and officers in armed forces.             |
| 9.  | Shri Nabam Rebia          | Discrimination being faced by people from North East.  |
| 10. | Shri Prasanna Acharya     | Share ratio of premium subsidy under PMFBY between Centre and States.                              |
| 11. | Dr. V. Sivadasan          | Continuation of GST compensation to States beyond five years of inception of GST.                  |
| 12. | Dr. Sasmit Patra          | Aawaas + Mobile App window for inclusion of data of eligible householder of Odisha under PMAY (G). |
| 13. | Shri Mahesh Poddar        | Deductions by Banks on demise of beneficiaries of the Senior Citizens Saving Scheme.               |
| 14. | Prof. Manoj Kumar Jha     | Digital safety and security as an integral part of the right to life.                              |
| 15. | Shri G.V.L. Narasimha Rao | Completion of pending railway projects in Andhra Pradesh.  |
| 16. | Dr. L. Hanumanthaiah      | Better treatment to ASHA workers.)   |

%2-16 p.m.

The House adjourned till 11-00 a.m. on Friday, the 30<sup>th</sup> July, 2021.

DESH DEEPAK VERMA,  
*Secretary-General*

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% From 2-15 p.m. to 2-16 p.m., some points were raised.